

Defective Case Register from 2025-01-07 to 2025-01-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/207/2025	DR. BINODA KUMAR MISHRA	2025-01-07	NEAT COPY OF PAGE NO 41 TO BE FILED
2	D-CRLREV/452/2025	PANCHANAN PANIGRAHI	2025-01-07	Nomenclature of trial case stated as CS in averment. (ii)IA not page marked
3	D-MACA/55081/2024	RAMESH CHANDRA PRADHAN	2025-01-07	1. Rs.1/paid in memo of appeal reg valuation wrongly furnished. 2. c copy of judgement passed in MAC NO 32 of 2019 to be filed. Type copy of judgement without signature filed.
4	D-WP(C)/601/2025	SUBHADUTTA ROURAY	2025-01-07	page no 62_63 and 65 not neat and legible.
5	D-WA/55133/2024	HIMANSU SEKHAR MOHANTY	2025-01-07	Being aggrieved and Good ground Certificate not filed.
6	D-BLAPL/253/2025	RAKESH KUMAR ROURAY	2025-01-07	As per standing order name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made
7	D-CONTC/54838/2024	SHAKTI PRASAD PANDA	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Copy Of Order dt.05.08.2024 Not Filed. Put Up For Further S.R
8	D-WP(C)/55225/2024	SIDDHARTH PRASAD MISHRA	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page 20,21 not legible
9	D-CMP/391/2025	S.S.RAO(SR.ADV.)	2025-01-07	1. In declaration in suit and I .A paragraph 1 to left blank . 2 . Annexure -3 and 3/1 are from page 33 to 36 but in index it is shown 34 to 36 .
10	D-ABLAPL/446/2025	BISWARANJAN DALAI	2025-01-07	Name of victim should not be mentioned as per standing order. Put up for further SR.
11	D-WP(C)/54943/2024	GIRIJA PRASAD DUTTA	2025-01-07	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
12	D-WP(C)/613/2025	PANCHANAN PANIGRAHI	2025-01-07	1. Annexure-2 not marked in the annexure as annexed. 2. Page no 8 repeated twice.
13	D-CRLMC/14/2025	HEMANTA KUMAR MUND	2025-01-07	.Paragraph mentioned in the petition not correctly nos.in declaration of the affidavit.
14	D-BLAPL/460/2025	MANORANJAN DAS	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Relationship in declaration of affidavit not tally with cause title ,rejection order and V.nama . 2. C.T.No.724/2024 in rejection order, not tally in petition.
15	D-CRLMP/39154/2024	SURYAKANTA DWIBEDI	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. IN AFFIDAVIT OCCUPATION OF THE PETITIONER NOT MENTION

16	D-WP(C)/624/2025	PRASANTA KUMAR SATAPATHY	2025-01-07	Court fee Rs 12 payable_ Rs 6/ Paid in petition Deficit Court fee Rs 6/ to be paid
17	D-CRLMC/39111/2024	GOPAL KRUSHNA MOHANTY	2025-01-07	1.Provision Of Law Not correctly Furnished On Top Of Cause Title.
18	D-WP(C)/54608/2024	CHANDAN MISHRA	2025-01-07	Receipt showing service of copy on SC Transport not filed.
19	D-CRLMC/39347/2024	LINGARAJ SARANGI	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Mahila PS Case No.140/2016 mentioned in the synopsis does not tally with the cause title and under Annex-2.2.Certificate /Undertaking not furnished in the declaration of the affidavit.
20	D-ABLAPL/477/2025	SATYA NARAYAN MISHRA 4	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.13 not neatly legible and Executant signed in V.nama with shot name.
21	D-WP(C)/415/2025	SATYAJEET ROUT	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
22	D-WP(C)/454/2025	MANAS PATI	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Legal assistant Fee of Rs10/- to be paid .
23	D-MACA/55092/2024	PRASANTA KUMAR MAHALI	2025-01-07	1. Period of Delay 610 days. 2. Authentication fee due on the Copy of Trial Court Judgement Rs. 1.10 not paid.
24	D-WP(C)/547/2025	SIDDHARTH PRASAD MISHRA	2025-01-07	L.T.I. of the petitioner in vakaltnama is not attested.
25	D-CMP/458/2025	SURESH CHANDRA PRADHAN	2025-01-07	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Rs.6/ be paid,(ii)Rs.7.15 on anx.1,Rs.6.05 on anx.2 and Rs.6.60p. on anx.3 be paid,(III)Status of parties in court below not given.
26	D-WP(C)/216/2025	AKASH KUMAR PATAJOSHI	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-WP(C)/55228/2024	PRANAYANEE DASMOHAPATRA	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
28	D-WP(C)/557/2025	SUDEEP KUMAR SARANGI	2025-01-07	1.Synopsis and date charts are not alphabetically paginated.2.Opp.Party No.1 is not properly described.3.Grounds before prayer portion of writ petition not furnished.4.The name of opp parties in vakaltnama not correctly furnished.5.Rule-8 of Orissa High Court P.I.L. Rules not complied.
29	D-WP(C)/574/2025	RAMA KRISHNA NAIK	2025-01-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Receipt showing service of copy on SC Transport not filed.
30	D-BLAPL/591/2025	DEEPAK KUMAR PANI	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A. fee of Rs.10/- not paid in Vnama.
31	D-WA/195/2025	LAXMINARAYAN PATEL	2025-01-07	1. Period of Delay 04 days delay. 2. Page No.54_56 to 58 neat copy not filed.
32	D-RSA/631/2025	MAHESWAR MOHANTY	2025-01-07	1.Memo of Appeal has not been page marked.
33	D-MACA/30/2025	PRASANTA KUMAR MAHALI	2025-01-07	1. Period of Delay 320 days delay.
34	D-WP(C)/448/2025	UMAKANT SAHOO	2025-01-07	1.Annexure-3 is not exhibited.2.Page No.23 under Annexure-3 is not filed.
35	D-ABLAPL/554/2025	SIDDHARTHA SAMAL	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-CRLMC/238/2025	KALU CHARAN SWAIN	2025-01-07	All the Annexures are not attesed.
37	D-MATA/434/2025	RANJAN KUMAR ROUT	2025-01-07	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 87 days 2.c.fees of Rs12/ ,welfare fund of Rs 10/ not paid. 3.Code not indicated
38	D-WP(C)/559/2025	SATYAJIT BEHERA	2025-01-07	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.
39	D-CRLLP/285/2025	RANJAN KUMAR ROUT	2025-01-07	Occupation of the deponent not furnished
40	D-CMAPL/798/2025	ADV.	2025-01-07	C.copy of dismissal order not filed
41	D-BLAPL/582/2025	CHHABI BEHERA	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the v.nama.
42	D-ABLAPL/537/2025	MANAS KUMAR CHAND	2025-01-07	1G.R. case no.left blank in the cause title and averment 1.
43	D-WP(C)/439/2025	UMAKANT SAHOO	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vakaltnama not stamped .
44	D-ABLAPL/541/2025	MANAS KUMAR CHAND	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent on affidavit not furnished.
45	D-BLAPL/583/2025	JYOTIRMAYA SAHOO	2025-01-07	Annexure 2 not reflected in petition.
46	D-ABLAPL/411/2025	ASHOK KUMAR BEHERA	2025-01-07	G.R.Case No not mentioned in Prayer.
47	D-WP(C)/679/2025	BIREN SANKAR TRIPATHY	2025-01-07	1.Hologram Of Rs.50/- Not Paid On V>Nama

48	D-WA/54012/2024	ADV.	2025-01-07	1.mobile no .of one counsel not furnished . H .C B .A fees of Rs .50 / not paid . 2. Code Indicated but appears not correct .
49	D-ABLAPL/543/2025	Madan Sundar Behera	2025-01-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
50	D-ABLAPL/497/2025	AKSHAYA KUMAR SAHOO	2025-01-07	1. F.I.R.No.543 dated 15.12.2024 under Annexure-1 not tally with cause title.
51	D-CONTC/54440/2024	KABIR KUMAR JENA	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
52	D-MATA/54917/2024	ANUP KUMAR BOSE	2025-01-07	16-PETITION/APPEAL NOT IN TIME Period of Delay 4 days 2.welfare fund of Rs 50/ not paid. 3. date of judgment not correctly furnished in being aggrieved
53	D-CRLMC/39410/2024	MANOJ KUMAR PATI	2025-01-07	1.Muribahal P.SCase No-70 of 2023 mentioned in the Index does not tally with under Annex-1,cause title, Averments -3 and prayer of the petition.
54	D-BLAPL/536/2025	SUSANTA SEKHAR PARIDA	2025-01-07	.As per Standing order No. 03 dated 09.07.2024,the name of informant/victim shall not be reflected in the petition. Put up for further S.R
55	D-ABLAPL/546/2025	MRUGANKA MAULI PATNAIK	2025-01-07	Page 8 not neat and legible.
56	D-BLAPL/458/2025	PANCHANAN PANIGRAHI	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 24 not neatly legible.
57	D-BLAPL/516/2025	LAXMAN PRADHAN	2025-01-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page nos.12 and 13 not neat and legible.2. As per rejection order,Nomenclature of the case not tally with Synopsis, cause title and prayer of the petition.
58	D-ABLAPL/466/2025	ANIRUDHA DAS	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED G.R case no. not mentioned in file.
59	D-WA/214/2025	PRAVAKAR BEHERA, S.C(T)	2025-01-07	Put up for SR after filing of C copy of impugned order
60	D-CMP/500/2025	LINGARAJ SARANGI	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of deponent differs from the age of petitioner(ii)Occupation of the deponent not given(iii)Status of parties in executing court be stated
61	D-RPFAM/54963/2024	SAPAN KUMAR LENKA	2025-01-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 14.30 not paid 2.Court fee of Rs. 6/- each and affidavit not made in I.A. Nos. 584 and 586 of 2024.
62	D-CRLA/186/2025	DEVASHIS PANDA	2025-01-07	Synopsys furnished appears to be wrong.
63	D-CRLMC/39435/2024	ASHOK KUMAR BEHERA	2025-01-07	1.N.B.W. dated. 10.07.2023 mentioned in the cause title does not tally with under Annex-1,averments-6 and prayer of the petition.

64	D-WA/436/2025	SIDHARTH PRASAD DAS, A.S.C.	2025-01-07	1. Period of Delay 23 days delay
65	D-WP(C)/54615/2024	CHANDAN MISHRA	2025-01-07	Receipt showing service of copy on SC Transport not filed.
66	D-WP(C)/55234/2024	DURGESH NARAYAN RATH	2025-01-07	page 33 to 39 not neat copy
67	D-WP(C)/588/2025	SUBRAT KUMAR NAYAK	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D-WP(C)/447/2025	UMAKANT SAHOO	2025-01-07	Page No 16 to 18 of Annexure-2 not attested.
69	D-BLAPL/562/2025	BIPLAB KUMAR DASH	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Lines of page nos 15 and 16 are marked with marker pen.Page nos 19 and 20 not arranged properly.Name of filing advocate not in capital letter in Vnama
70	D-MACA/37/2025	MAHITOSH SINHA	2025-01-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 110 days delay
71	D-ABLAPL/435/2025	MANORANJAN ACHARYA	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of petitioner in affidavit , not tally with cause title.2. Date of FIR not correct in date chart as per FIR.
72	D-MACA/54904/2024	ADAM ALI KHAN	2025-01-07	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 104 days 2.statutory deposit not made
73	D-BLAPL/402/2025	CHEERA RANJAN SATAPATHY	2025-01-07	Honble Court not tally with cause title and Rejection order.
74	D-BLAPL/568/2025	AMIT KUMAR NATH	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.D.C. Fee Rs.50/- for Orissa High Court Bar Well fare fund to be paid on V.nama.2.Name of the trial court in petition not tally with rejection order
75	D-ABLAPL/320/2025	HEMANT KU. TRIPATHY	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.10 -15 and 16 not neat.
76	D-WP(C)/355/2025	BIGYAN KUMAR SHARMA	2025-01-07	1.Receipt Showing Serv.copy To ct not Filed 2. NEAT COPY OF PAGE NO 62 TO BE FILED
77	D-ABLAPL/550/2025	AMITAV TRIPATHY	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 7-8-11 and 12 not neat.
78	D-ABLAPL/599/2025	AKASH BHUYAN	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in Vnama.
79	D-ABLAPL/566/2025	BIJAYA KUMAR RAGADA	2025-01-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

80	D-CRLMA/506/2025	RASHMIKANTA MAHALIK	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
81	D-EXFA/55205/2024	SONAK MISHRA,A.S.C	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Of Rs. 12/- not paid. 2. In the appeal memo and I.A. in stead of ExF.A. Writ appeal has been mentioned.
82	D-CRLMC/147/2025	PRAVASH CHANDRA JENA	2025-01-07	3-AUTHENTICATION FEE IS DEFICIENT. Re.1.10p. be paid on anx.2
83	D-CRLMC/39350/2024	DIPTI RANJAN MOHAPATRA	2025-01-07	1.Provision Of Law Not Correctly Furnished On Top Of Cause Title.
84	D-CRLMC/137/2025	S.S.RAO(SR.ADV.)	2025-01-07	3-AUTHENTICATION FEE IS DEFICIENT. DA fee of Re.1.85p. be paid on anx.1
85	D-BLAPL/465/2025	DEEPAK KU SAHOO	2025-01-07	1. Name of the court and C.T. No. in rejection order not tally with petition and V.nama. 2.Age not reflected in v.nama. 3. Date of disp. not furnished in reference certificate as per FIR details.
86	D-WP(C)/563/2025	SATYAJIT BEHERA	2025-01-07	Page 34 not neat.
87	D-WP(C)/487/2025	ARJUNA CHARANA BEHERA	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED code no wrongly furnished in assessment slip , index ,synopsis and date chart.
88	D-WP(C)/534/2025	ASIS KUMAR MAHANA	2025-01-07	1.Synopsis and date charts are not alphabetically paginated.2.The name of all the counsel in capital letters in vakaltnama not furnished.
89	D-WP(C)/55187/2024	JAMINIKANTA DAS	2025-01-07	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Reference certificate left blank. 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
90	D-BLAPL/530/2025	CHEERA RANJAN SATAPATHY	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in v.nama.
91	D-WP(C)/612/2025	KSHIROD KUMAR SAHOO	2025-01-07	1.Receipt Showing Serv.copy To ct not Filed.
92	D-ABLAPL/482/2025	KIRTAN DANG	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
93	D-ABLAPL/540/2025	JYOTIRMAYA SAHOO	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
94	D-BLAPL/575/2025	BASANTA KUMAR DAS	2025-01-07	1.As per index, Annexure-1 not described in the petition.
95	D-CONTC/54396/2024	ADV.	2025-01-07	Code NOT CORRECT 2. PAGE NO.3 OF SL NO 2 OF LINE 10 BE CORRECTED AS 1999/2000

96	D-BLAPL/671/2025	HEMANTA KUMAR MUND	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Honble Court not tally with Rejection order and Cause title. Page no 10 not proper arranged.
97	D-ABLAPL/564/2025	SANJEEV UDGATA	2025-01-07	Page 49 not proper arranged.
98	D-BLAPL/514/2025	SURYAKANTA DWIBEDI	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in V.nama.
99	D-WP(C)/533/2025	DIBYARANJAN BEHERA	2025-01-07	1.Mobile number of all the counsel in vakaltnama not furnished.2.Synopsis and date charts are not marked in index.
100	D-WP(C)/55232/2024	TAPAN KUMAR MANDAL	2025-01-07	.Subject Code incorrectly Mentioned
101	D-ABLAPL/371/2025	DHANANJAYA NAYAK	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
102	D-WP(C)/549/2025	RANJAN KUMAR BEHERA	2025-01-07	paragraph left blank in declaration part of the affidavit.
103	D-CRLA/209/2025	BISWAJIT NAYAK	2025-01-07	Code Indicated but appears to be not correct .
104	D-WP(C)/55236/2024	SANTOSH KUMAR NANDA	2025-01-07	Annexure-1 not legible
105	D-BLAPL/493/2025	PRASHANTA KUMAR NAYAK	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
106	D-WP(C)/210/2025	DR. BINODA KUMAR MISHRA	2025-01-07	NEAT COPY OF PAGE NO 39 TO BE FILED
107	D-WP(C)/727/2025	SUKANTA KUMAR MISHRA	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. DATE OF ACCEPTANCE IN V. NAMA NOT STATED 2.NEAT COPY OF PAGE NO 27 TO 29 AND 31 TO BE FILED
108	D-WP(C)/54614/2024	BASUDEV BARIK	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 19 to 21 not neat. 2..Petition not correctly addressed to Honorable Court
109	D-ABLAPL/469/2025	ANIRUDHA DAS	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-WP(C)/569/2025	DINESH KUMAR PANDA	2025-01-07	Age of the ops. 4 to 8 not furnished .Annexure-3 not neat and legible .
111	D-ABLAPL/544/2025	PRINCE PATNAIK	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in V.nama.
112	D-ABLAPL/475/2025	JAYAKRISHNA MOHAPATRA	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				PAGE NO. 7 AND 8 ARE NOT NEATLY LEGIBLE.
113	D-MATA/20/2025	PURNA CHANDRA MISHRA	2025-01-07	This may be registered as RPFAM
114	D-BLAPL/569/2025	BISHNU PRASAD PRADHAN	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.44 not neatly legible.2.Age of petitioner in v.nama not tally with rejection order.3 Name of the trial court pending not reflect in synopsis and cause title
115	D-ABLAPL/556/2025	AMITAV TRIPATHY	2025-01-07	Name of petitioner not correct in petition.
116	D-WP(C)/543/2025	SIDDHARTH PRASAD MISHRA	2025-01-07	1..Subject Code Not Furnished . 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
117	D-ABLAPL/555/2025	AMITAV TRIPATHY	2025-01-07	1.Page no. 10 not neat and legible.
118	D-ABLAPL/441/2025	ANAND PRAKASH DAS	2025-01-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
119	D-CRLA/450/2025	SANTOSH KUMAR MAHANTY	2025-01-07	1.No court fee and stamp paid 2.Date of F.I.R. wrongly mentioned in date chart
120	D-MACA/50422/2024	DEBASISH PATNAIK	2025-01-07	1. Court Fee Rs 32/ payable not paid 2.statutory amount not deposited
121	D-RPFAM/54962/2024	AMITAV TRIPATHY	2025-01-07	1.Age of the opposite parties not furnished. 2. Prayer of I.A. No.583/24 is not correct.
122	D-ABLAPL/508/2025	ABHINANDAN PRADHAN	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.15 not partially legible.
123	D-BLAPL/604/2025	BIJAYA KUMAR RAGADA	2025-01-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
124	D-RSA/51033/2024	NILA MADHAB PRAHARAJ	2025-01-07	3-AUTHENTICATION FEE IS DEFICIENT. AU fee Rs 1.10p not paid
125	D-BLAPL/578/2025	SAPAN KUMAR LENKA	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished on declaration. 2. Name of P.S. under Annexure-1 not furnished in the petition. 3. As per rejection order,the name of Lower pending court not furnished in the petition.
126	D-ABLAPL/580/2025	JAJATI KESHARI KHUNTIA	2025-01-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
127	D-ABLAPL/571/2025	BIJAYA KUMAR RAGADA	2025-01-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
128	D-WP(C)/747/2025	SASWAT KUMAR ACHARYA	2025-01-07	INSTATED YEAR 2025 IN CAUSE TITLE AFFIDAVIT AND IA OTHER PLACES STATED 2024 2..Receipt Showing Serv.copy To it not Filed.

129	D-BLAPL/39065/2024	ASHOK KUMAR SARANGI	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1.Provision of law not correctly furnished.2.Age of petitioner not mentioned in V.nama.
130	D-ABLAPL/468/2025	DEEPAK KU SAHOO	2025-01-07	14-NOT PROPERLY INDEXED. Index not properly page marked.
131	D-BLAPL/535/2025	SAKTI PRASAD DAS	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50 /- not paid.
132	D-WP(C)/671/2025	AMITABH MISHRA	2025-01-07	HOLOGRAM OF Rs 50/- not paid in V.NAMA
133	D-ABLAPL/521/2025	SANGRAM KESHARI ROUT	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 8 and 9 vide annex-1 not legible and neat.D.Fee of OSBC Rs.50/- not paid
134	D-BLAPL/438/2025	CHITTA RANJAN SAHU	2025-01-07	P.S case number mentioned in the synopsis not tally to F.I.R.
135	D-ABLAPL/585/2025	SANGITA MOHANTY	2025-01-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per FIR, date not correct in date of event.2.page nos. 14 and 15 not partially neat.
136	D-ABLAPL/612/2025	SK. ZAFARULLA	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
137	D-BLAPL/504/2025	AMULYA RATNA PANDA	2025-01-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Page nos. 13 and 14 not neat and legible.
138	D-CMAPL/463/2025	DAYANIDHI MISHRA	2025-01-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2.25 Paise not paid
139	D-WP(C)/582/2025	RAMESH AGARWAL	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of execution of vakalatanama not mentioned.
140	D-BLAPL/491/2025	AMULYA RATNA PANDA	2025-01-07	Copy of the memo dated not tally with Index.
141	D-WA/55053/2024	JAGAJIBAN PRADHAN	2025-01-07	1. Period of Delay 311 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 3/- not filed.
142	D-BLAPL/517/2025	MANAS KUMAR CHAND	2025-01-07	1.Annex.1 not correctly described.2.Annex.2 not mentioned in the petition.3.Page 9 not neat.
143	D-ABLAPL/538/2025	AJIT KUMAR MOHANTY	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page no.10 not neat.
144	D-BLAPL/403/2025	CHEERA RANJAN SATAPATHY	2025-01-07	As per standing order no-3 dated 9.7.24 the name of the victim/informant shall not mentioned the petition.Then S.R will be made.

145	D-CRLMC/419/2025	ABIT SAHU	2025-01-07	1.Deficit A.Fee of Rs.3.80p.to be paid on C.copy of Annex-1.2.Annex-2 not exhibited at page no.35.
146	D-ABLAPL/39038/2024	TRILOCHAN DASH	2025-01-07	1.G.R. case not mentioned entire petition.2 .Page no 11 and 12 not legible.3 .Name of court not correctly furnished in petition .
147	D-CMP/346/2025	AMIYA KUMAR MOHANTY (A)	2025-01-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Age of opp.parties 10 -11 - 14 -15 and 17 not furnished . 2 .opp .parties 9 . 20 and 21 are minors but they are not represented .3 , Name of defdt . no4 is deleted in lower court but her name found place in c . m . p as opp. party no 6 . .4 .As per plaint defdt .no.11(c) is subash prusty but he is arrayed as subodh prusty in c .m .p .
148	D-WP(C)/715/2025	JYOTIRMA Y GUPTA	2025-01-07	1. NEAT COPY OF PAGE NO 23 TO BE FILED
149	D-CRLMC/227/2025	PRANAB KUMAR GHOSE	2025-01-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Discrepancy in the title of father of deponent be reconciled.
150	D-ABLAPL/500/2025	SOUBHAGYA KUMAR DASH	2025-01-07	1.Dated24.06.2022 mentioned in index does not tally with avarment 4 under annexure 4. 2.Annexure 3 and 4not properly aranged,3.Occupation does not furnished in the Affidavit.
151	D-WP(C)/445/2025	UMAKANT SAHOO	2025-01-07	Page Nos 38 to 42 of Annexure 7 is not available in the petition.
152	D-BLAPL/462/2025	BAIJAYANTI MOHANTY	2025-01-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. VGR. 37/2024 not correct in synopsis.2.page no.10-11 and 19 are not neatly legible. 3Sl. nos. not neatly legible in annex.1.3.Age in V.nama not tally with rejection order.
153	D-CONTC/54564/2024	AMIT KUMAR NATH	2025-01-07	1. Period of Delay 286 days 2.Hologram Of Rs.50/- Not Paid On V>Nama.
154	D-WP(C)/493/2025	PRAVASH CHANDRA MAHAPATRA	2025-01-07	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
155	D-CRLLP/39419/2024	SARAT CH. PRADHAN ,A.S.C	2025-01-07	1. Copy of Trial Court Judgement / Order - Xerox copy filed,authenticated copy be filed. 2. Further SR shall be made after defect no.1 is removed.
156	D-WP(C)/539/2025	SUBASH CH PANI	2025-01-07	The name of the opp.parties in index and affidavit and vakalatnama not correctly furnished.
157	D-WP(C)/690/2025	NIRANJAN LENKA	2025-01-07	30-OTHER DEFECT (IF ANY) 1.Page Nos 40 to 43 are not legible.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 07-01-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.